## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 43/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

Name of the Company:

Silcotex Silicones Pvt. Ltd.

V/s.

Jai Bhagwati Tex Prints Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. PAVAN S. GODIAWALA ADVOCATE

RESPONDENT Mulleaurela

2. VABHAVI PARIKH

ADVOCATE

PETITIONER

Learned Advocate Ms. Vaibhavi parikh present for Operational Creditor/ Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent.

Learned Advocate Mr. Pavan Godiawala filed Vakalatnama for Respondent.

For hearing before admission, list the matter on 13.07.2017.

KKI RAVEENDRA BABU

MEMBER JUDICIAL

Dated this the th day of July, 2017.